

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 783 of 2020**

**IN THE MATTER OF:**

**Oase Asia Pacific Pte Ltd.**

**....Appellant**

**Vs.**

**Axis Bank Ltd. & Ors.**

**....Respondents**

**Present:**

**For Appellant: Ms. Anjali Sharma, Mr. Devrajan Raman and  
Mr. Deepak Bashta, Advocates.**

**For Respondents: Mr. Aakarshan Sahay and Mr. Nakul Sachdeva,  
Advocates for R-1.  
Mr. Ameya Gokhale, Ms. Kriti Kalyani, Ms. Salonee  
Kulkarni, Mr. Sumesh Dhawan and Mr. Sagar  
Dhawan, Advocates for R-2&3.**

**O R D E R**  
**(Virtual Mode)**

**19.02.2021:** Heard the Learned Counsels for both sides.

**Reserved for Judgment.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Dr. Alok Srivastava]  
Member (Technical)

*sa/md*